BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. NO. 19/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		Sumer Mal Jain & OrsVersus- Dhanashree Electronics Ltd. & Ors.		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

RATNANKO BANERJI, ST. ADV.

SAMIK CHAKRABORTY, ADV.

NEHA SOMANI, PCS

RI, R2, R9,

R24

NEHA SOMANI, PCS

24/10/2017

Asitra Basie, Adul Nistie Poololan PCS.

Petitioner

Ld. Counsel for the petitioners and the respondents are present. List on 07/12/2017.

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)